

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 103
IB-251/ND/2020

Under Section: 9 of IBC.

In the matter of:

M/s. Indsao Infratech	...	Applicant
Vs		
M/s. Mars Buildmart Pvt. Ltd.	...	Respondent

Order delivered on 25.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

None for the applicant. File is not traceable from the Record
Department. List on 13.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH